

**GOVERNMENT OF INDIA  
LAW AND JUSTICE  
LOK SABHA**

UNSTARRED QUESTION NO:3554  
ANSWERED ON:15.12.2006  
PLEA BARGAINING  
Yadav Shri Baleshwar

**Will the Minister of LAW AND JUSTICE be pleased to state:**

- (a) Whether the Government proposes to introduce the concept of `Plea Bargaining` i.e. for speedy disposal of cases and relief to accused;
- (b) if so. the details thereof; and
- (c) if not the reasons therefor?

**Answer**

MINISTER OF THE STATE IN THE MINISTRY OF LAW & JUSTICE (SHRI K. VENKATAPATHY)

(a) to (c): Necessary provision relating to `Plea Bargaining` has already been introduced in the Criminal Justice System vide addition of a new Chapter XXI A in the Code of Criminal Procedure, 1973, in this regard.